

# ORISSA HIGH COURT

## FILING REPORT AS ON :22/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-CRLLP/5874/2025	BHARAT KUMAR NAIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	//0 () //	
2	D-CRLMP/5873/2025	SNIGDHA SASMAL VS SAMBIT SASMAL STATE OF ODISHA	MONOMOY BASU VS	MAHILA P.S. BUXIBAZAR /67 /2023 () //	
3	D-WA/7738/2025	STATE OF ODISHA VS KAMINI ACHARYA	ARABINDA TRIPATHY,A.G.A VS	// () //	LOD20240000194C202500116

# ORISSA HIGH COURT

MISC CASES FILED on :22/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/106/2016 CRLLP/106/2016	STATE OF ORISSA MP	ADDL.STANDING COUNSEL	13/2025
2	D-CRLLP/5874/2025 CRLLP/ /	BHARAT KUMAR NAIK MP	SANDEEP RAJ PANDA	14/2025
3	D-CRLREV/683/2023 CRLREV/683/2023	SUMAN KUMAR SINGH MP	RANJAN KUMAR SAHOO, SIDHARTH SHANKAR PADHY	160/2025
4	D-BLAPL/34014/2024 BLAPL/11549/2024	LITUNA @ SADANANDA DAS MP	MALAYA KUMAR SWAIN	278/2025
5	D-CMP/676/2022 CMP/676/2022	BIJAYA KUMAR MAHAPATRA MP	GOPINATH PANDA	314/2025
6	D-CMP/31007/2024 CMP/786/2024	KANAKLATA NAYAK MP	MANOJ KUMAR NAYAK	315/2025
7	D-ABLAPL/38461/2024 ABLAPL/72/2025	SK.RIYAZ QUADRI MP		525/2025
8	D-ABLAPL/38461/2024 ABLAPL/72/2025	SK.RIYAZ QUADRI MP		526/2025
9	D-WA/7738/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1197/2025
10	D-WA/7738/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1198/2025
11	D-WP(C)/6825/2025 WP(C)/5132/2025	DILIP KUMAR SAHOO MP	BIKASH JENA	3318/2025